

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 139/17 in CP(IB) No.21/ BB/ 17	-	For confirmation of change of IRP	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **RAJESH S.**
ADVOCATE

8123976974

*Search
Auditor*

Rajesh

2)

R. Narayana

(RAVINDRA BELEYUR)
RESOLUTION PROFESSIONAL

ORDER

Matter is listed today for confirmation of R.P as per order of this Tribunal dated 13/10/2017 in I.A 139/17. IBBI-New Delhi gave confirmation for the appointment of Mr. Ravindra Beleyur as R.P in their letter dated 30/10/2017. Therefore, Tribunal confirmed the appointment of Mr. Ravindra Beleyur as R.P in this case and he is directed to discharge his function as per I & B Code.

Ashok
Member (T)

R. Narayana
Member (J)